

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.03.2025

**ORDER NO. 63 of 2025**


Hon'ble President is pleased to order additional sitting for **CESTAT, New Delhi** on **14.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.04.2025 and on subsequent dates, if adjourned	Mr. S. S. Garg, Hon'ble Member (Judicial) Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Larger Bench matters:  E/50090/2024 M/s. Kei Industries Ltd. vs. Commissioner of CGST & CX, Alwar

Note:

1. The above Larger Bench matter will be heard through **virtual mode**.
2. The regular sitting of the above Members in their respective regional benches would start after the hearing of the Larger Bench matters.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar